

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1607
ANSWERED ON:04.03.2015
PMA FOR ELECTRONIC GOODS
Pal Shri Jagdambika

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the current status of the Preferential Market Access (PMA) policy in terms of the domestic value of electronic goods;
- (b) whether the Government has received any proposals from countries like US and Japan to make long-term investments in India for manufacturing electronic systems and transferring technology; and
- (c) if so, the details thereof ?

Answer

MINISTER FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a): The Government of India has approved a policy to provide preference to domestically manufactured electronic goods in all Central Government Ministries and Departments (except Ministry of Defence) and their agencies. In furtherance of the said policy, 32 electronic goods have been notified. These electronic goods and the percentage of procurement to be done from domestic manufacturer is at Annexure. All Ministries/Departments have been requested to follow the policy in their procurement of these electronic goods.

(b) and (c): The Government has received proposals worth nearly Rs. 1626 crores from companies from US and Japan or their subsidiary or joint venture partners for investment in India in electronic hardware manufacturing sector under the Modified Special Incentive Package Scheme (M-SIPS).

These companies are:

1. Calsonic Kansei Motherson Auto Products Ltd.
2. Motherson Sumi Systems Ltd.
3. Jabil Circuits India Pvt Ltd
4. Nidec India Pvt. Ltd.
5. Schneider Electric IT Business India Pvt. Ltd.
6. Wipro GE Healthcare Private Ltd.
7. Magneti Marelli Powertrain India (P) Ltd.